

Regarding alleged illegal extension work carried out in DDA/CGHS flats in Delhi-laid

SHRI BHOLA SINGH (BULANSHAHR): A big chunk of DDA land parcels have been encroached by land Mafias including IP Extension. Slum colonies have erected with many commercial shops/establishments around Mandawali, Joshi Colony, Madhu Vihar, Chander Vihar, West Vinod Nagar, etc. and illegal business activities are operating from there causing big losses to DDA as many DDA Shopping Complexes are vacant/unutilized. DDA is not conducting any anti-encroachment drive which has encouraged encroachment practices and now even half of the public roads are encroached at Madhu Vihar crossing causing great inconvenience to local residents who are usually stuck in the traffic due to these encroachments as roads/streets remain full of vehicles. DDA has no control over the illegal construction in the CGHS Societies here and in absence of any guidelines/Rules/Regulations, illegal construction has grown up in the vicinity. I request the DDA to take urgent action against the mushrooming of extension of additional floor/room/balconies/permanent sheds in existing DDA/CGHS flats in Delhi. If extension is allowed, bring the policy in public. These CGHS flats are in depleted condition but DDA has not approved any redevelopment proposal of CGH Societies while it is the need of the hour and I urge upon the Government to take urgent action in this regard at the earliest.